



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 30.07.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 530 of 2026 & I.A. No. 2042, 2043, 2044 of 2026 (For Judgment)	Rajesh Mehru Vs. Punjab National Bank & Anr.	30.07.2026	31.07.2026
2.	Comp. App. (AT) No. 294 of 2026 (With Defects)	Davinder Kaur & Anr. Vs. I3 Infosystem Pvt. Ltd. & Ors.	30.07.2026	31.07.2026
3.	Comp. App. (AT) No. 298 of 2026	Shashikant Bhagwanji Umraniya Vs. Laxman Kadva and Sons Private Limited & Ors	30.07.2026	31.07.2026
4.	Contempt Case (AT) No. 36 of 2025 & I.A. No. 8023 of 2025 in Comp. App. (AT) No. 118 of 2025	Vimla Devi Sawalka & Anr. Vs. Shivgyan Developers Pvt. Ltd. & Ors.	30.07.2026	18.08.2026

5.	Comp. App. (AT) (Ins) No. 708 of 2026 & I.A. No. 2767 of 2026	Lekhi Forgings Pvt. Ltd. Vs. Ashok Kumar Golecha	30.07.2026	31.07.2026
6.	Comp. App. (AT) No. 121 of 2026 & I.A. No. 2513 of 2026	Emerald Moon International Ltd. & Anr. Vs. Deegee Softwares Pvt. Ltd. & Ors.	30.07.2026	31.07.2026
7.	Comp. App. (AT) No. 171 of 2026	Galaxy Cinema Pvt. Ltd. & Ors. Vs. Indiraben Wd/o Vinodrai Hirjibhai Kansagra & Ors.	30.07.2026	31.07.2026
8.	Comp. App. (AT) No. 177 of 2026	Galaxy Enterprise Vs. Indiraben Wd/o Vinodrai Hirjibhai Kansagara & Ors.	30.07.2026	31.07.2026
9.	Comp. App. (AT) No. 198 of 2026	Usar Commerce Technologies Pvt. Ltd. Vs. Utsav Soi & Ors.	30.07.2026	31.07.2026
10.	Comp. App. (AT) No. 285 of 2026	Santosh Devcon Pvt. Ltd. Vs. Sunil Mandwani & Ors.	30.07.2026	31.07.2026

11.	Comp. App. (AT) (Ins) No. 1076 of 2024 & I.A. No. 3666 of 2024 (With Defects)	Ajit Singh & Ors. Vs. Mahakram Developers Pvt. Ltd. & Ors.	30.07.2026	09.09.2026
12.	Comp. App. (AT) (Ins) No. 1582 of 2025 & I.A. No. 6213, 6214 of 2025	Mekaster Finlease Ltd. Vs. Prayag Polytech Pvt. Ltd.	30.07.2026	09.09.2026
13.	Comp. App. (AT) (Ins) No. 1993 of 2025 & I.A. No. 7781 of 2025	Chandrashekhar B. Panchal, Personal Guarantor of Archon Engicon Ltd. Vs. CA Vineeta Maheshwari & Ors.	30.07.2026	11.09.2026
14.	Comp. App. (AT) (Ins) No. 64 of 2026	Ashok Kumar Golechha, RP, Meeti Developers Pvt. Ltd. Vs. Lekhi Forgings Pvt. Ltd.	30.07.2026	31.07.2026
15.	Comp. App. (AT) (Ins) No. 475 of 2026 & I.A. No. 1822, 1823, 1824 of 2026	Naroor Sri Krishna Vs. Jigsaw Edu Solutions Pvt. Ltd. & Ors.	30.07.2026	11.09.2026
16.	Comp. App. (AT) (Ins) No. 544 of 2026 & I.A. No. 2093 of 2026	Technology Park Limited Vs. Directorate of Enforcement & Ors. With	30.07.2026	11.09.2026

17.	Comp. App. (AT) (Ins) No. 549 of 2026	Alchemist Township India Ltd. Through Its Resolution Professional Vs. Directorate of Enforcement & Ors. With	30.07.2026	11.09.2026
18.	Comp. App. (AT) (Ins) No. 490 of 2026	Sai Tech Medicare Pvt. Ltd. Vs. Directorate of Enforcement Through Its Deputy Director & Ors. With	30.07.2026	11.09.2026
19.	Comp. App. (AT) (Ins) No. 650 of 2026 & I.A. No. 2543 of 2026	Gaurav Misra Vs. Directorate of Enforcement & Ors.	30.07.2026	11.09.2026
20.	Comp. App. (AT) No. 118 of 2025 & I.A. No. 5985 of 2025	Vimla Devi Sawalra & Anr. Vs. Shivgyan Developers Pvt. Ltd. & Ors.	30.07.2026	18.08.2026
21.	Comp. App. (AT) No. 72 of 2026 (With Defects)	Kanishka Kumar Patel & Ors. Vs. Emerald Moon International Ltd. & Ors. With	30.07.2026	31.07.2026
22.	Comp. App. (AT) No. 73 of 2026 (With Defects)	Radhikaraje S. Gaekwad & Anr. Vs. Emerald Moon International Ltd. & Ors. With	30.07.2026	31.07.2026

23.	Comp. App. (AT) No. 74 of 2026	Deegee Software Pvt. Ltd. & Ors. Vs. Emerald Moon International Ltd. & Anr.	30.07.2026	31.07.2026
24.	Comp. App. (AT) (Ins) No. 106 of 2024	Rajesh Balkrishna Khanvilkar Vs. Dakshata Rajesh Singh Proprietor of Ved Communication & Anr.	30.07.2026	18.08.2026
25.	Comp. App. (AT) (Ins) No. 990 of 2024	Meenakshi Bhatnagar & Anr. Vs. RP Sh. Narender Kumar Sharma & Anr.	30.07.2026	24.08.2026
26.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	30.07.2026	25.08.2026
27.	Comp. App. (AT) (Ins) No. 592 of 2021 & I.A. No. 5887 of 2023	Suman Sehgal Vs. Mahender Kumar & Ors.	30.07.2026	27.08.2026
28.	Comp. App. (AT) (Ins) No. 1021 of 2023 & I.A. No. 25, 26, 920 of 2025	Sarish Mittal Vs. Nipan Bansal Through RP M/S KSM Spinning Mills Ltd. With	30.07.2026	27.08.2026

29.	Comp. App. (AT) (Ins) No. 1350 of 2023	Vipan Mittal Vs. Nipan Bansal Resolution Professional of KSM Spinning Mills Ltd.	30.07.2026	27.08.2026
30.	Comp. App. (AT) (Ins) No. 1708 of 2023	Vallabh Fabriks Ltd. Vs. Lovable Lingerie Ltd.	30.07.2026	01.09.2026
31.	Comp. App. (AT) (Ins) No. 675 of 2024 & I.A. No. 2196 of 2024 (With Defects)	Kushwaha Construction Company Vs. LQI Infra Ltd. (Formerly known as Linkquest Quippo Infra LLP)	30.07.2026	01.09.2026
32.	Comp. App. (AT) (Ins) No. 1070 of 2024	Jaatvedas Construction & Contractors LLP Vs. B.P. Gangar Construction Pvt. Ltd.	30.07.2026	02.09.2026
33.	Comp. App. (AT) (Ins) No. 1238 of 2024 & I.A. No. 4447 of 2024	The Chief Engineer The Transmission Corporation of Andhra Pradesh Vs. Impex Metal & Ferro Alloys Ltd. & Anr. With	30.07.2026	02.09.2026
34.	Comp. App. (AT) (Ins) No. 1240 of 2024 & I.A. No. 4451 of 2024	The Chief Engineer The Transmission Corporation of Andhra Pradesh Vs. Impex Metal & Ferro Alloys Ltd. & Anr.	30.07.2026	02.09.2026

35.	Comp. App. (AT) (Ins) No. 1498 of 2024 & I.A. No. 6252 of 2025	Shreyans Sheth, Suspended Director Ramila Diam Pvt. Ltd. Vs. Shailesh Balchandran Desai & Anr.	30.07.2026	03.09.2026
36.	Comp. App. (AT) (Ins) No. 1533 of 2024	Vijay Rajan Vs. Harsh Khanna & Anr.	30.07.2026	03.09.2026
37.	Comp. App. (AT) (Ins) No. 2200 of 2024 & I.A. No. 8250 of 2024	Halcyon Technologies and Engineers LLP Vs. Heritage Motels Pvt. Ltd.	30.07.2026	07.09.2026
38.	Comp. App. (AT) (Ins) No. 177 of 2025 & I.A. No. 703 of 2025	Ritu Rastogi Resolution Professional of Eon Electric Ltd. Vs. Energy Efficiency Servces Ltd.	30.07.2026	07.09.2026
39.	Comp. App. (AT) (Ins) No. 360 of 2026 & I.A. No. 1395, 1396, 3337 of 2026	Delhi Brass & Metal Works Pvt. Ltd. & Ors. Vs. Three C Shelters Pvt. Ltd.	30.07.2026	09.09.2026
40.	Comp. App. (AT) No. 140 of 2021	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	30.07.2026	09.09.2026

41.	Comp. App. (AT) No. 70 of 2023	Dr. Nilim Kumar Deka & Anr. Vs. Dispur Polyclinic & Hospitals Pvt. Ltd. & Ors.	30.07.2026	09.09.2026
42.	Comp. App. (AT) No. 104 of 2023	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	30.07.2026	09.09.2026
43.	Comp. App. (AT) No. 201 & 202 of 2023 & I.A. No. 5287 of 2024 & 5913 of 2025, 734, 735 of 2026	Narinder Kumar Bawa & Anr Vs. Prakash Communications Ltd. & Ors. With	30.07.2026	10.09.2026
44.	Comp. App. (AT) No. 209 of 2023 & I.A. No. 5087 of 2023	Prakash Communications Ltd. & Ors. Vs. Narendra Kumar Bawa & Ors.	30.07.2026	10.09.2026
45.	Comp. App. (AT) No. 250 of 2025 & I.A. No. 6094 of 2025	Rohini Pandey Vs. Rajasthan Development Trust Pvt Ltd. & Anr.	30.07.2026	11.09.2026
46.	Comp. App. (AT) No. 258 of 2025 & I.A. No. 6332 of 2025	C. P. World Lines Pvt. Ltd. & Ors. Vs. Dr. Preet Anand & Ors. With	30.07.2026	11.09.2026

47.	Comp. App. (AT) No. 259 of 2025	C. P. World Lines Pvt. Ltd. & Ors. Vs. Dr. Preet Anand & Ors.	30.07.2026	11.09.2026
48.	Comp. App. (AT) (Ins) No. 1330 of 2024 & I.A. No. 7049 of 2025	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. With	30.07.2026	06.08.2026
49.	Comp. App. (AT) (Ins) No. 1345 of 2024 & I.A. No. 7050 of 2025	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	30.07.2026	06.08.2026
50.	Comp. App. (AT) No. 302 of 2025	Chronos Properties Pvt. Ltd. Vs. Infrastructure Leasing and Financial Services Ltd. & Anr.	30.07.2026	06.08.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar